

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1876**

TO BE ANSWERED ON THE 14TH MARCH, 2017 / PHALGUNA 23, 1938 (SAKA)

CRIME AGAINST FOREIGN TOURISTS

1876. SHRI BHAGWANTH KHUBA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of sexual harassment of foreign tourists have been reported in the country;**
- (b) if so, the number of such cases registered and persons arrested along with the action taken against the guilty during each of the last three years and the current year, State and crime-wise;**
- (c) Whether the Government is aware that incidents of sexual harassment on foreign tourists have created negative impact on Indian tourism sector;**
- (d) if so, the details thereof; and**
- (e) the steps taken by the Government to curb such incidents in future along with the advisories issued to the State Governments and Police Departments in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

- (a) to (d) As per information provided by National Crime Records Bureau (NCRB), a total of 33 cases in 2014 and 15 cases in 2015 were registered under assault on women with intent to outrage her modesty under crime**

against foreign tourists. A total of 3 cases in 2014 and 1 case in 2015 were registered under insult to the modesty of women under crimes against foreign tourists. State/UT-wise and crime-head-wise cases registered, persons arrested, cases chargesheeted, persons chargesheeted, cases convicted and persons convicted under crimes against foreign tourists during 2014 and 2015 are enclosed as Annexure I & II respectively.

(e): 'Police' and 'Public Order' being State subjects as per the provisions of the Constitution of India, the responsibilities of maintaining law and order, registration and prosecution of crimes rest primarily with the respective State Governments/Union Territory Administrations. Ministry of Tourism has issued guidelines on Safety & Security for State Governments/Union Territories and tips for travellers.

27	Uttar Pradesh	64	38	30	34	0	0	32	11	10	11	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	4	8	2	0	0	0	0	0	0	0	0	0
	TOTAL STATE(S)	245	138	100	114	4	6	158	94	63	79	4	4
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	2	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	135	52	34	52	1	1	113	18	11	17	1	1
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	2	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	139	52	34	52	1	1	113	18	11	17	1	1
	TOTAL (ALL INDIA)	384	190	134	166	5	7	271	112	74	96	5	5

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

Source: Crime in India

Crime-head-wise cases registered (CR), persons arrested (PAR), cases charge sheeted (CS), persons charge sheeted (PCS), cases convicted (CV) and persons convicted (PCV) under crime against foreign tourists during 2014-2015

SL	Crime Head	2014						2015					
		CR	PAR	CS	PCS	CV	PCV	CR	PAR	CS	PCS	CV	PCV
1	Murder	4	9	2	8	0	0	4	5	4	5	1	1
2	Attempt to commit Murder	2	5	3	6	0	0	0	1	1	1	0	0
3	Culpable Homicide not amounting to Murder	1	0	0	0	0	0	0	1	1	1	0	0
4	Attempt to commit Culpable Homicide	0	0	0	0	0	0	2	2	1	2	0	0
5	Rape	17	34	10	25	0	0	7	4	4	4	1	1
6	Attempt to commit Rape	1	0	0	0	0	0	0	0	0	0	0	0
7	Assault on women with intent to outrage her Modesty	33	30	31	31	2	2	15	12	16	14	0	0
8	Insult to the Modesty of Women	3	3	0	2	0	0	1	0	0	0	0	0
9	Kidnapping & Abduction	1	1	0	0	0	0	4	0	0	0	0	0
10	Dacoity	0	0	0	0	0	0	0	0	0	0	0	0
11	Robbery	21	14	10	14	0	0	9	7	6	7	0	0
12	Grievous Hurt	1	0	0	0	0	0	4	0	0	0	0	0
13	Extortion	0	0	0	0	0	0	0	0	0	0	0	0
14	Cheating	17	8	2	2	0	0	4	9	4	10	0	0
15	Theft	223	35	36	36	1	3	181	25	18	22	1	1
16	Forgery	6	1	1	1	0	0	15	32	6	15	0	0
17	Importation of Girls from Foreign Country	0	0	0	0	0	0	0	0	0	0	0	0
18	Disclosure of Identity of Victims	0	0	0	0	0	0	0	0	0	0	0	0
19	Human Trafficking	0	0	0	0	0	0	0	0	0	0	0	0
20	Other IPC	28	25	16	19	1	1	24	12	12	12	1	1
21	Immoral Traffic (Prevention) Act, 1956	0	0	0	0	0	0	1	2	1	3	0	0
22	Indecent Representation of Women (Prohibition) Act, 1986	0	0	0	0	0	0	0	0	0	0	0	0
23	Other SLL	26	25	23	22	1	1	0	0	0	0	1	1
24	Total Crimes Committed against Tourist Foreigners	384	190	134	166	5	7	271	112	74	96	5	5

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

